

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.215

IB-719/ND/2022

IN THE MATTER OF

Montage Enterprises (P) Ltd

..APPLICANT

Vs.

Ramgarh Tradelinks (P) Ltd

...CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 16.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Ms. Ri Thomas, Advocate

For the respondent

: Ms. Niharika Gupta, Advocate, Mr. Atul Sharma,
Advocate along with Mr. Manav Goyal, Adv.

ORDER

Heard Ms. Riya Thomas, Ld. Counsel appearing on behalf of the Operational Creditor and Ms. Niharika Gupta, Ld. Counsel for the Corporate Debtor.

List the matter for arguments on 06.12.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Surjit